

**MADHYA PRADESH STATE JUDICIAL, JABALPUR**

**Master Trainer Programme for New Master Trainer (ECT\_3\_2022) under "e-Committee Special Drive Training and Outreach Programme through the State Judicial Academies"**

**15.05.2022 & 16.05.2022 (at MPSJA)**

**DAY ONE: 15.05.2022 (SUNDAY)**

<b>SESSIONS</b>	<b>TIME</b>	
<b>I</b>	<b>10:00 AM to 10:15 AM</b>	Opening remarks and overview of the Programme  <b>By: Director, MPSJA</b> <i>(Followed by Group Photograph)</i>
<b>II</b>	<b>10.15 AM to 11.00 AM</b>	Introduction to e-Committee, e-Court Project & various ongoing initiatives under e-Court Project with reference to High Court of M.P.  <b>By: Shri F. H. Qazi,</b> <b>SPSA (SA), High Court of M.P., Jabalpur</b>
<b>TEA BREAK 11.00 AM to 11.15 AM</b>		
<b>III</b>	<b>11.15 AM to 12.15 PM</b>	Ubuntu as an operating System  <b>By: Shri Abhishek Gour,</b> <b>OSD (Computer),</b> <b>High Court of M.P., Jabalpur</b>
<b>IV</b>	<b>12.15 PM to 01.30 PM</b>	CIS 3.2 (Lecture I)  <b>By: Shri Manish Singh Thakur,</b> <b>District &amp; Additional Sessions Judge, Dewas</b> <b>&amp;</b> <b>Shri Bharat Kumar Vyas,</b> <b>District &amp; Additional Sessions Judge, Jhabua</b>
<b>LUNCH BREAK (1.30 PM to 2.15 PM)</b>		
<b>V</b>	<b>02.15 PM to 03.15 PM</b>	CIS 3.2 (Lecture II)  <b>By: Shri Abhishek Gour,</b> <b>OSD (Computer),</b> <b>High Court of M.P., Jabalpur</b> <b>&amp;</b> <b>Shri Harsh Singh Bahrawat,</b> <b>Secretary, District Legal Services Authority, Mandsaur</b>
<b>TEA BREAK 3.15 PM to 3.30 PM</b>		
<b>VI</b>	<b>3.30 PM to 4.30 PM</b>	Video Conferencing with reference to The District Courts of Madhya Pradesh Video Conference and Audio-Visual Electronic Linkage Rules, 2020  <b>By: Shri Harsh Singh Bahrawat,</b> <b>Secretary, District Legal Services Authority, Mandsaur</b> <b>&amp;</b> <b>Shri Bharat Kumar Vyas,</b> <b>District &amp; Additional Sessions Judge, Jhabua</b>
<b>SHORT BREAK 04.30 PM to 04.40 PM</b>		
<b>VII</b>	<b>04.40. PM to 05.30 PM</b>	Digitization with reference to The District Courts of Madhya Pradesh Digitization of Record of Rules, 2018  <b>By: Shri Abhishek Gour,</b> <b>OSD (Computer),</b> <b>High Court of M.P., Jabalpur</b> <b>&amp;</b> <b>Shri Manish Singh Thakur,</b> <b>District &amp; Additional Sessions Judge, Dewas</b>
<b>VIII</b>	<b>05.30. PM to 05.45 PM</b>	Skills of A Good Master Trainer  <i>(10 Minutes by Shri Bharat Vyas)</i> <b>Open interactive Session By: All Resource person</b>

<b>DAY TWO: 16.05.2022 (MONDAY)</b>		
<b>SESSIONS</b>	<b>TIME</b>	
<b>I</b>	<b>09:30 AM to 10:30 AM</b>	Duties of OIC Computer <b>By: Shri Manish Singh Thakur,</b> <b>District &amp; Additional Sessions Judge, Dewas</b> <b>&amp;</b> <b>Shri Harsh Singh Bahrawat,</b> <b>Secretary, District Legal Services Authority, Mandsaur</b>
<b>SHORT BREAK 10.30 AM to 10.40 AM</b>		
<b>II</b>	<b>10.40 AM to 12.00 Noon</b>	E-filing 3.0 <b>By: Shri Bharat Kumar Vyas,</b> <b>District &amp; Additional Sessions Judge, Jhabua</b>
<b>TEA BREAK 12.00 Noon to 12.15 PM</b>		
<b>III</b>	<b>12.15 AM to 01.30 PM</b>	Libre office (First Lecture) Writer <b>By: Shri Abhishek Gour,</b> <b>OSD (Computer),</b> <b>High Court of M.P., Jabalpur</b> <b>&amp;</b> <b>Shri Manish Singh Thakur,</b> <b>District &amp; Additional Sessions Judge, Dewas</b>
<b>LUNCH BREAK (1.30 PM to 2.15 PM)</b>		
<b>IV</b>	<b>02.15 PM to 03.15 PM</b>	Libre office (Second Lecture) Calc and Impress <b>By: Shri Harsh Singh Bahrawat,</b> <b>Secretary, District Legal Services Authority, Mandsaur</b> <b>&amp;</b> <b>Shri Bharat Kumar Vyas,</b> <b>District &amp; Additional Sessions Judge, Jhabua</b>
<b>TEA BREAK 3.15 PM to 3.30 PM</b>		
<b>V</b>	<b>3.30 PM to 4.30 PM</b>	Networking use and Issues and Solutions <b>By: Shri Gaurav Singh,</b> <b>Sr. System Analyst,</b> <b>High Court of M.P. Jabalpur</b>
<b>SHORT BREAK 04.30 PM to 04.40 PM</b>		
<b>VI</b>	<b>04.40. PM to 05.00 PM</b>	NJDG, Websites of E-committee, E-courts & High Court of M.P Justis & E-Court App, Google <b>By: Shri Harsh Singh Bahrawat,</b> <b>Secretary, District Legal Services Authority, Mandsaur</b>
<b>VII</b>	<b>05.00 PM Onwards</b>	Valedictory Sessions <b>By: Officers of MPSJA</b> <b>&amp;</b> <b>Resource persons</b>

- Note:*
- (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
  - (2) The Time Table is subject to change as per exigencies.
  - (3) Use of Cell Phones in the Conference Hall is strictly prohibited.
  - (4) Participants are requested to bring their laptop during the programme.

**DIRECTOR**